

(C)

Mr. Deepak Singh
R. N. Nain
A. Deo
B. S. Tripathy
P. U. Mishra

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No.....

838

199

4 Mr. Ashok Mishra

S.S.C

P. C. Ray

Applicant(s)

Versus

Union of India & Others

Respondent(s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
		REGISTER	D.P.O. of 15/2/95 filed.
1	10.1.95	Heard. Admitted. Notice to respondents returnable in four weeks. MEMBER (ADMINISTRATIVE)	In this application as on 19.1.95, the applicant has challenged the order of superannuation.
2	21.12.95	Adjourned to 2nd week of February, 1996 at request. MEMBER (ADMINISTRATIVE)	
3	19.2.96	Learned counsel for the petitioner Shri B.S.Tripathy seeks permission to withdraw the application. Prayer allowed. Application is dismissed and treated as withdrawn. Shri Ashok Mishra, learned Standing Counsel for the respondents is present. MEMBER (ADMINISTRATIVE)	For Registration For Admin. & Superannuation B.M.